

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020				
Court- wise pendency of Cases as on 31.08.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	760	143	903
2	Sri Ashutosh Pandey, ADJ., (Court No. 2), Agartala	689	220	909
3	Sri Gobinda Das, ADJ., (Court No. 3), Agartala	0	124	124
4	Sri V.P. Debbarma, ADJ., (Court No. 4), Agartala	734	171	905
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	162	220	382
6	Judge, Family Court, Agartala (Vacant) charge remains with Shri P. Kumar, Addl. Judge, Family Court, Agartala	416	229	645
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	459	334	793
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	418	11	429
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	429	13	442
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	130	1093	1223
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	132	1291	1423
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	188	804	992
13	CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala (Vacant)charge remains with Smti Yashvi Taneja , CJ (Jr. Div), Court No. 1, Agartala	93	835	928
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	19	626	645
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	5	594	599
16	Smti. Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala	31	934	965
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Smti Mitra Das , JM., First Class-cum-Civil Judge (Jr. Div),Court No. 3, Agartala	28	956	984
18	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	902	929
19	JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala (Vacant) charge remains with Shri Sanjan Lal Tripura , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	883	910
Total		4747	10383	15130
Station-wise pendency of Cases as on 31.08.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3872	9820	13692
Total		3872	9820	13692
1	Family Court, Agartala	416	229	645
2	Addl. Judge, Family Court, Agartala	459	334	793
Total		875	563	1438
Grand Total		4747	10383	15130

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020				
Court- wise pendency of Cases as on 31.08.2020				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	247	91	338
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	300	100	400
3	Smti Sankari Das, Judge, Family Court, Udaipur	115	194	309
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	130	11	141
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	45	383	428
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	27	422	449
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	328	338
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	8	314	322
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Avinash Jamatia , CJ (Jr. Div)-cum-JM First Class, Amarpur	0	0	0
10	Sri Avinash Jamatia, CJ (Jr. Div) -cum-JM First Class, Amarpur	11	493	504
Total		893	2336	3229
Station-wise pendency of Cases as on 31.08.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	767	1649	2416
2	Amarpur	11	493	504
Total		778	2142	2920
3	Family Court, Udaipur	115	194	309
Grand Total		893	2336	3229

South Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020****Court- wise pendency of Cases as on 31.082020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	691	191	882
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	46	38	84
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	16	574	590
4	CJ (Jr. Div)-cum-JM First Class, Belonia (Vacant), Charge remain with Smti. Madhumita Biswas , JM., First Class-cum-Civil Judge (Jr. Div), Belonia	150	336	486
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	53	512	565
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant)charge remain with Smti. Swastika Das , CJ (Jr. Div)-cum- First Class, Sabroom	5	79	84
7	Smt. Swastika Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	63	81
Total		979	1793	2772
Station-wise pendency of Cases as on 31.08.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	956	1651	2607
2	Sabroom	23	142	165
Grand Total		979	1793	2772

Unakoti Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020****Court- wise pendency of Cases as on 31.08.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	179	91	270
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	20	79	99
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	52	110	162
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	90	0	90
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	67	620	687
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	121	631	752
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant)charge remain with Sri Raja Gupta , CJ (Jr. Div)-cum- JM First Class, Kailashahar	46	175	221
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	21	376	397
Total		596	2082	2678

Station-wise pendency of Cases as on 31.08.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	544	1972	2516
Total		544	1972	2516
2	Family Court , Kailashahar	52	110	162
Grand Total		596	2082	2678

North Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020****Court- wise pendency of Cases as on 31.08.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	451	350	801
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	169	16	185
3	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div), Dharmanagar	121	424	545
4	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	226	497	723
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	70	403	473
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	255	256
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	167	172
Total		1043	2112	3155

Station-wise pendency of Cases as on 31.08.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1037	1690	2727
2	Kanchanpur	6	422	428
Grand Total		1043	2112	3155

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020

Court- wise pendency of Cases as on 31.08.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	109	223	332
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	35	74	109
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	140	329	469
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	79	183	262
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant)charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	57	185	242
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	194	232	426
7	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	30	1272	1302
8	Smt. Chhandita Debnath, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	63	1098	1161
Total		707	3596	4303

Station-wise pendency of Cases as on 31.08.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	385	920	1305
2	Bishalgarh	287	2602	2889
Total		672	3522	4194
3	Family Court , Sonamura	35	74	109
Grand Total		707	3596	4303

Khowai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020****Court- wise pendency of Cases as on 31.08.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	152	288	440
2	Judge, Family Court, Khowai (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	59	74	133
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	39	55	94
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	11	1071	1082
5	CJ (Jr. Div)-cum- JM., First Class, Khowai charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	35	306	341
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	27	1021	1048
Total		323	2815	3138
Station-wise pendency of Cases as on 31.08.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	264	2741	3005
Total		264	2741	3005
2	Judge, Family Court, Khowai	59	74	133
Grand Total		323	2815	3138

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2020				
Court- wise pendency of Cases as on 31.08.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	54	134	188
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	106	124
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	13	7	20
4	Sri Rahul Roy, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	17	1	18
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	35	78	113
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	69	79
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	77	130	207
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	286	290
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	37	298	335
10	SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley, (Vacant)charge remains with Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	397	405
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	SDJM-cum-Civil Judge (Jr. Div), Gandacherra (Vacant), charge remains with Sri G. K. Shahi, Civil Judge (Jr. Div) -cum- Judicial Magistrate, First Class, Gandacherra	0	65	65
13	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	0	7	7
Total		284	1592	1876
Station-wise pendency of Cases as on 31.08.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	134	388	522
2	Kamalpur	118	714	832
3	Longtharai Valley	19	411	430
4	Gandacherra	0	72	72
Total		271	1585	1856
5	Family Court, Ambassa	13	7	20
Grand Total		284	1592	1876

District-wise pendency of Civil and Criminal Cases as on 31.08.2020

SI No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4747	10383	15130
2	Gomati Judicial District, Udaipur	893	2336	3229
3	South Tripura Judicial District, Belonia	979	1793	2772
4	Unakoti Judicial District, Kailashahar	596	2082	2678
5	North Tripura Judicial District, Dharmanagar	1043	2112	3155
6	Sepahijala Judicial District, Sonamura	707	3596	4303
7	Khowai Judicial District, Khowai	323	2815	3138
8	Dhalai Judicial District, Ambassa	284	1592	1876
Total		9572	26709	36281